

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF OCTOBER 2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM/1207/2024	29-10-2024	Kusum Lata Sharma Vs Saurabh Kumar	ANKUR SINGHAL	9811126091	ankursinghaladvocate@gmail.com	25.11.2024
			309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM/112/2024	08-10-2024	SANDEEP Proprietor of Messers Shyam Trading Company through SPA Shri Jagbir Singh Rawal Vs SUNIL JINDAL Proprietor of Messers Shiva Trading Company	Reuben Samson	9811603883	ANILGAR G1996@GMAIL.COM	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
		309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM/1078/2024	Jair Network Se	30-09-2024	ANKUR SINGHAL	9811126091	ankursinghaladvocate@gmail.com 15.10.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307 Civil	CS (COMM)/824/2024	30-07-2024	Nike Innovate C.V. Vs SANDEEP VOHRA	Aastha Sharma	9718209970	aastha@thelegist.com 22-10-2024
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310 CS (COMM)	CS (COMM)187	02-02-2024	Ashish Papers Pvt Ltd Vs S M Gupta	9810235448	smguptag@gmail.com	05.10.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP(I)/348/2024	22-04-2024	Tata Capital Ltd. Vs Manvendra Singh	ANISH BH	9811452022	Anish_bhola17@yahoo.com 05.10.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	11-09-2024	IDFC FIRST Bank LTD Vs Joginder S		9810315334	jusjuris@gmail.com 05.10.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	05-09-2024	HDFC BANK LTD Vs MA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com 05.10.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	05-09-2024	HDFC BANK LTD Vs DE	Anish Bhola	9811452022	Anish_bhola17@yahoo.com 05.10.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)99	10-09-2024	M/s ANU RATAN TEXTI	Imran Khan	9212786141	akburney24@gmail.com 05.10.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)104	09-09-2024	M/S AHUJA BOOK COM	Yogendra G	9810668042 8287177965	yogendragatam.legal@gmail.com 05.10.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	05-09-2024	TATA CAPITAL LTD Vs	Anish Bhola	9811452022	Anish_bhola17@yahoo.com 14.10.2024

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		COURT ROOM 310	OMP (I) (COMM)				9810315334	jusjuris@gmail.com	15.10.2024
		COURT ROOM 310	OMP (I) (COMM)		12-09-2024	IDFC FIRST BANK LTD Joginder St		jusjuris@gmail.com	15.10.2024
		COURT ROOM 310	OMP (I) (COMM)		24-09-2024	IDFC FIRST BANK LTD Joginder St		jusjuris@gmail.com	15.10.2024
		COURT ROOM 310	OMP (I) (COMM)		23-09-2024	IDFC FIRST BANK LTD Joginder St		tokunalrawat@gmail.com	15.10.2024
		COURT ROOM 310	CS (COMM)		24-04-2024	RAJESH BEARING PVT. Kunal Raw	9312012009	jusjuris@gmail.com	21.10.2024
		COURT ROOM 310	OMP (I) (COMM)		25-09-2024	IDFC FIRST BANK LTD Joginder St		legalcomfor@rediffmail.com	21.10.2024
		COURT ROOM 310	CS (COMM)		11-09-2024	ATUL GARG Vs M/s KURahul Shar	9315656701	info@juslawoffices.com	23.10.2024
		COURT ROOM 310	CS (COMM)		13-09-2024	VAISHNO WIRE PVT LITNeeraj Gupta	9811267045		23.10.2024
		COURT ROOM 310	CS (COMM)		26-05-2023	LITE BITE FOODS PVT LITHitesh Kumar			23.10.2024
		COURT ROOM 310	CS (COMM)		18-11-2021	ICICI Bank Vs HIMANSHI MAGGO		adv.gagan.jindal@gmail.com	23.10.2024
		COURT ROOM 310	CS (COMM)		10-09-2024	GREENLAND FINANCEGagan Jindal	9871365547		

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		COURT ROOM 310	CS (COMM)			GREENLAND FINANCE AND LEASING PVT. LTD Vs GAURAV BHARDWAJ	9871365547	adv.gagan.jindal@gmail.com	24.10.2024	
		COURT ROOM 310	CS (COMM)	CS (COMM)999	10-09-2024		Gagan Jindal			
		COURT ROOM 310	CS (COMM)	CS (COMM)114	18-10-2024	PRASHANT BANSAL AND ANR Vs SUNPREET SINGH AND ANR	Prabhat Ra	9711492022	Pranjanadv@gmail.com	25.10.2024
		COURT ROOM 310	OMP (COMM)	OMP (COMM)1	04-10-2024	M/s ORCHIDS INTERN. CHARIT G	8595653336	Sshankarda slegal@gmail.com	25.10.2024	
		COURT ROOM 310	CS (COMM)	CS (COMM)532	27-03-2023	MR. RAMESH CHANDER BAGGA Vs M/S GREEN LITE POLY			28.10.2024	
		COURT ROOM 310	CS (COMM)	CS (COMM)144	30-10-2023	VIVA BOOKS PRIVATE Narendra V	9811140704	nvashishtha@gmail.com	28.10.2024	
		COURT ROOM 310	CS (COMM)	CS (COMM)110	04-10-2024	M/s SHIVA MALIK FOOD AWANISH Sr	9873334481	awanish@nakslaw.com	28.10.2024	
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)26	09-2024	TATA CAPITAL LTD Vs Bhola	9811452022	Anish_bhola17@yahoo.com	28.10.2024	

SR. COURT NO.	JUDGE	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME V/S RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	DMP I COMM	1032/2024	20.09.2024	IDFC FIRST BANK V/S DEEPAK BHARDWAJ	MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	
			401	DMP I COMM	1039/2024	21.09.2024	IDFC FIRST BANK V/S MAHENDRA KUMAR	JOGINDER	9810315334	JUSJURIS@GMAIL.COM	
			401	CS COMM	1049/2024	21.09.2024	RISHAB GOEL INDUST	KAPIL KHER	9891072729	ANILKHE R@GMAIL.COM	
			401	DMP I COMM	1062/2024	24.09.2024	IDFC FIRST BANK V/S BHAVYA ENTERPRISES & ORS	JOGINDER	9810315334	JUSJURIS@GMAIL.COM	
			401	CS COMM	1026/2024	18.09.2024	VINEET JAIN V/S QUIRKY BEVERAGES PVT LTD	SANJEEV SINGH	981129304	SANJEEV.SINGH@SINGHNASSOCIALTES.COM	
			401	DMP I COMM	1012/2024	19.09.2024	AXIS BANK LTD V/ NKB FARMTECH P. LTD	SUNITA SINGH	9871040589	INDOLEXLA W@GMAIL.COM	
			401	DMP I COMM	1014/2024	19.09.2024	AXIS BANK LTD V/S HEENA	SUNITA SINGH	9871040589	INDOLEXLA W@GMAIL.COM	
			401	DMP I COMM	994/2024	13.09.2024	AXIS BANK LTD V/S DEEPALI CHAUHAN	SUNITA SINGH	9871040589	INDOLEXLA W@GMAIL.COM	
			401	DMP I COMM	1013/2024	19.09.2024	AXIS BANK LTD V/S JYOTI	SUNITA SINGH	9871040589	INDOLEXLA W@GMAIL.COM	

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								SAYANTA NILEGAL@GMAIL.COM		
			401DMP COMM	84/224	23.09.2024	ARUN KR DESHWAL PV PRADEEP GUPTA	SYANTAN I BASAK 824300654			
			401CS COMM	331/2024	04.03.2024	M/S JYOTI RUBBER IDYOG LTD V/S M.SHREECHAKRA ENGINEERING	ARJUN SA9899500164	ARJUNSA NJAY24@GMAIL.COM		
			401CS COMM	1114/2024	08.10.2024	SACHIN AGGARWAL V/S GOPAL TRADERS	VISHAL BI 9871640480	ADV.BHAR DWAJ1984@GMAIL.COM		
			401CS COMM	1098/2024	04.10.2024	DESCHERMER V/S BAKSHISH SINGH & ORS	PRATEEK 9873421441	VS.ADV9@GMAIL.COM		
			401DMP I COMM	950/2024	09.09.2024	IDFC FIRST BANK V/S ALAM KHALIL	JOGINDEH 9810315334	JUSJURIS@GMAIL.COM		
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS COMM 674/2024	05.08.2024	HIMANSHU DHALWAL VS SUNITA MALIK	ANKUR AGGARWAL 9873193742		17.09.2024
					COMM 696		BANK LTD VS DHRUV	ANISH BHOLA 9811452022	ANISH_BHOLA17@YAHOO.COM	19.09.2024
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL							

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17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI		CS (COMM.)	695/2024	29.08.2024	Currie And Brown India Pvt Ltd Vs Lucina Land Development Ltd	SH. AMAR KUMAR	9899397290	16.10.2024
				CS (COMM.)	693/2024	29.08.2024	Currie And Brown India Pvt Ltd Vs Era Realtors Private Limited	SH. AMAR KUMAR	9899397290	16.10.2024
				CS (COMM.)	646/2024	16.08.2024	State Bank Of India Vs Corporal Anand Pruthviraj Thakur	SH. SUBRAT TRIPATHI	9015565892	16.10.2024
				CS (COMM.)	355/2024	22.04.2024	T V Today Network Limited Vs Basic First Learnng Opc Pvt Ltd	SH. NILOTPAL BANSAL	7838390214	18.10.2024
				OMP (COMM.)	130/2024	27.05.2024	Union Of India Thro Garrison Engineer West Vs Ashutosh Builder Contractor And Engineer Through Its Proprietor Sh Mahesh Chand	SH. AJAY KUMAR BHIDURI	9810239626	18.10.2024
				OMP (COMM.)	111/2024	02.05.2024	Union Of India Vs M/S GURDARSHAN SINGH GOVT. CONTRACTOR AND SUPPLIER	SH. OM PRAKASH	9818199103	18.10.2024

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		23	OMP (COMM.)	106/2024	27.04.2024	Kaveeta Jateen Doshi AND ANR. Vs Ifil Home Fianance Ltd	MS. SAKSHI RAGHAV	9899800244	18.10.2024
			CS (COMM.)	388/2020	05.09.2020	AGARWALLA TIMBERS PRIVATE LIMITED Vs AMROSE SINGAPORE PTE LTD	SH. DHEERAJ GUPTA	9810121225	19.10.2024
			CS (COMM.)	387/2020	05.09.2020	AGARWALLA TEAK INTERNATIONAL PRIVATE LIMITED Vs AMROSE SINGAPORE PTE	SH. DHEERAJ GUPTA	9810121225	19.10.2024
			CS (COMM.)	796/2024	24.09.2024	State Bank Of India Vs RAJA	SH. PARDEEP KALHAR	9999320725	19.10.2024
			OMP (COMM.)	179/2024	27.09.2024	Union of India Vs M/s GIRDHARI LAL CHAUHAN AND SONS	SH. RAM KAWAR	9810634209	24.10.2024
			MISC. DJ	3389/2024	20.09.2024	Himanshu Seth Vs Canara Bank	SH. HIMANSHU SETH	9319913749	26.10.2024
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	Suit for recovery	CS (COMM)/511/2024	01/07/24	STATE BANK OF INDIA VS PRAMOD GUPTA	SHIV TYAGI	9811059032	45566
			Suit for recovery	CS (COMM)/514/2024	02/07/24	TRANS BHARAT AVIATION PVT. LTD. VS RAVINDER PAL SINGH SODHI	ASHOK KUMAR	9811165857	45573
			Suit for recovery	CS (COMM)/498/2024	06/06/24	STATE BANK OF INDIA VS DEEDAR SINGH	SHIV TYAGI	9811059032	45573
		24	Suit for recovery	CS (COMM)/358/2024	23/04/24	SHRAY ENTERPRISES VS BUDDY RETAILS PVT. LTD.	AKSHAY KUMAR	NOT AVAILABLE	45586

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			Suit for recovery	CS (COMM)/637/2024	12/08/24	ECSO GLOBAL PVT. LTD. VS LKG IMPORT & EXPORT SDN. BHD.	SHIKHAR KHARE 7506433495	45587		
			Petition u/s 9 of Arbitration & Conciliation Act	OMP (1) (COMM)/294/2024	28/10/24	MASSIVE RESTAURANTS PVT. LTD. VS PACIFIC HOSPITALITY	PRATEEK KUMAR NOT AVAILABLE	45594		
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/30/2024	16.01.2024	Ofb Tech Private Limited Vs Siddaramaiah And Co	PRATEEK JAIN 9717521893	PRATEEKJAIN.ADV@GMAIL.COM	01.10.2024
			6, New Court Block-I	Commercial	CS (COMM)/467/2024	03.10.2024	Loreal Sa Vs SURESHBHAI JASHMATBHAI TEJANI	S.K.BANSAL 26843455	UNITEDM ARK@UNI TEDANDU NITED.CO M	03.10.2024
			6, New Court Block-I	Commercial	CS (COMM)/470/2024	07.10.2024	THE PERFECT CHOICE Vs PURATOS FOOD INGREDIENTS INDIA PVT LTD	RAJNISH KUMAR 9810771879	KUMARRAJNISH33@GMAIL.COM	07.10.2024
			6, New Court Block-I	Commercial	CS (COMM)/469/2024	07.10.2024	Max Smart Super Speciality Hospital Vs John James	VIJAY K SHARMA 9312274280	VIJAYKSHARMAADV@YAHOO.CO.IN	07.10.2024
			6, New Court Block-I	Commercial	CS (COMM)/515/2023	05.09.2023	SANJAY GOYAL TRADING AS APNI RASOI Vs ASHOK KUMAR 1	S.K.BANSAL 26843455	UNITEDM ARK@UNI TEDANDU NITED.CO M	08.10.2024
			6, New Court Block-I	Commercial	OMP (1) (COMM.)/2694/2024	15.10.2024	TRUSTLENDER CAPITAL PVT LTD Vs SUBHASH YADAV	AMIT KUMAR SINHA 9990659331	KMPSPARTNER@GMAIL.COM	15.10.2024
			6, New Court Block-I	Commercial	CS (COMM)/483/2024	16.10.2024	M/S GRACE ASSOCIATES Vs M/S Arjun Enterprises	NEERAJ KANT SINGH 9311044228	NEERAJ.KANT82@GMAIL.COM	16.10.2024

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		6, New Court Block-I	Commercial	CS (COMM)/495/2024	25.10.2024	Anand Mando E Mobility Pvt Ltd Vs Hero Electric Vehicle Pvt Ltd	T.K.A.PADMANABHAN	9818076566	PADMANABHANASSOCIATES@GMAIL.COM	26.10.2024
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH								
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2166/2024	10-09-2024	Cnh Industrial Capital India Pvt Ltd Vs RAHUL SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2168/2024	10-09-2024	Cnh Industrial Capital India Pvt Ltd Vs JITENDRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1670/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104	ranjan.and.company@gmail.com	03.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1671/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104	ranjan.and.company@gmail.com	03.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1672/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104	ranjan.and.company@gmail.com	03.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1693/2024	21-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104	ranjan.and.company@gmail.com	03.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2167/2024	10-09-2024	AXIS BANK LTD Vs ARJUN SINGH GILL	SANJEEV PATHAK(P),	8285002852	litigation@sreslegal.com	03.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1556/2024	13-08-2024	Toyota Financial Services India Limited Vs Kulvinder Singh	DINESH JAIN(P),	8376049807	advocateashok.1@gmail.com	07.10.2024

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		29, New Court Block-II	Commercial	OMP (I) (COMM)/1558/2024	13-08-2024	Toyota Financial Services India Limited	Vs Abhay B	DINESH JAIN(P), 8376049807	advocateas.hok.1@gmail.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1633/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD	Vs Sandeep Bansal	RAJESH JANGRA(P), 9958726491	jangraadvo.cate@gamil.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1634/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD	Vs RAMROOP HOSHIYAR	RAJESH JANGRA(P), 9958726491	jangraadvo.cate@gamil.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1613/2024	14-08-2024	Kotak Mahindra Bank Ltd	Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P), 9311022104	ranjan.and.company@gmail.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/1615/2024	14-08-2024	Kotak Mahindra Bank Ltd	Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P), 9311022104	ranjan.and.company@gmail.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2197/2024	11-09-2024	Cnh Industrial Capital India Pvt Ltd	Vs PRATHVI SINGH	RAJESH JANGRA(P), 9958726491	jangraadvo.cate@gamil.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2198/2024	11-09-2024	Cnh Industrial Capital India Pvt Ltd	Vs HABIB AHAMAD	RAJESH JANGRA(P), 9958726491	jangraadvo.cate@gamil.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2156/2024	09-09-2024	Cnh Industrial Capital India Pvt Ltd	Vs PAWAN KUMAR	RAJESH JANGRA(P), 9958726491	jangraadvo.cate@gamil.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2157/2024	09-09-2024	Cnh Industrial Capital India Pvt Ltd	Vs SONU PARATH	RAJESH JANGRA(P), 9958726491	jangraadvo.cate@gamil.com	07.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2211/2024	18-09-2024	Idfc First Bank Ltd	Vs PAURUSH NAGAR 2056	MAYANK MAHAJAN(P), 9643646534	parv.mahajano07@gmail.com	08.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCA T MOBILE NUMBER	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 28/2024	19-09-2024	CNH Industrial Capital India Pvt Ltd Vs IRFAN MOHAMMAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	08.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/18 01/2024	27-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY SONI	DINESH JAIN(P),	8376049807	advocateas hok.1@gmail.com	08.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/18 02/2024	27-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL A	DINESH JAIN(P),	8376049807	advocateas hok.1@gmail.com	08.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/18 03/2024	27-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL DEVI SINGH	DINESH JAIN(P),	8376049807	advocateas hok.1@gmail.com	08.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 10/2024	18-09-2024	Idfc First Bank Ltd Vs AMIT SHARMA 8522	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 12/2024	18-09-2024	Kotak Mahindra Prime Ltd Vs PRANAY ANAND 5614	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 29/2024	19-09-2024	IDFC First Bank Ltd Vs NEERESH KUMAR 9432	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 30/2024	19-09-2024	IDFC First Bank Ltd Vs MANISH KUMAR 8455	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 31/2024	19-09-2024	IDFC First Bank Ltd Vs RAHEES NAJEER 9864	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 32/2024	19-09-2024	IDFC First Bank Ltd Vs HAMID RAZA ANSARI 7868	MAYANK MAHAJAN(P),	9643646534	parv.mahajan007@gmail.com	09.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 33/2024	19-09-2024	IDFC First Bank Ltd Vs RAHUL KUMAR 6007	9643646534	parv.mahajano07@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 35/2024	19-09-2024	Axis Bank Ltd Vs TEENA 282	9643646534	parv.mahajano07@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 36/2024	19-09-2024	Axis Bank Ltd Vs MOHD KASHIF 464	9643646534	parv.mahajano07@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 48/2024	20-09-2024	Idfc First Bank Ltd Vs RABINDAR SHUKLA	9643646534	parv.mahajano07@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 49/2024	20-09-2024	Idfc First Bank Ltd Vs SURENDRA KUMAR	9643646534	parv.mahajano07@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 50/2024	20-09-2024	Idfc First Bank Ltd Vs ARUN NAGAR	9643646534	parv.mahajano07@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	CS (COMM)/45 7/2024	25-09-2024	SIPHON ELECTRONICS PROPRIETOR KAMAL JEET KAUR Vs JB ENGG WORKS THROUGH PROPRIETOR DEVINDER GUPTA	9971120211	fab.associates@gmail.com	09.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/23 46/2024	23-09-2024	IDFC FIRST BANK LTD Vs GAGANDEEP SINGH	8285002852	litigation@srslegal.com	15.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/23 47/2024	23-09-2024	IDFC FIRST BANK LTD Vs BAHARUDDIN BASIM	8285002852	litigation@srslegal.com	15.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/23 52/2024	23-09-2024	IDFC FIRST BANK LTD Vs PARMESHWAR SAHU	8285002852	litigation@srslegal.com	15.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2357/2024	23-09-2024	IDFC FIRST BANK LTD Vs PREMCHANDRA RAY	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	15.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2153/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD Vs AMIT KHANNA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	15.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2154/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD Vs VAIBHAV BATRA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	15.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2350/2024	23-09-2024	IDFC FIRST BANK LTD Vs MEENAKSHI SHIV PRASAD	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	16.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2353/2024	23-09-2024	IDFC FIRST BANK LTD Vs SAGAR AJAB	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	16.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2354/2024	23-09-2024	IDFC FIRST BANK LTD Vs YOGESH RAKESH	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	16.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2355/2024	23-09-2024	IDFC FIRST BANK LTD Vs GAURAV KUMAR SHARMA	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	16.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2344/2024	23-09-2024	IDFC FIRST BANK LTD Vs JHUNARU KUMAR	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	16.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2119/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD Vs DEEPAK YADAV	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	16.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2120/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD Vs MUKESH MAVI	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	16.10.2024

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2121/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD Vs CHANDRAB SHEKHAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	16.10.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2152/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD Vs SHIV KUMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	16.10.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2349/2024	23-09-2024	IDFC FIRST BANK LTD Vs ISRAR FARIMUDDIN	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	16.10.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1636/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs SANTOSH B	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	16.10.2024
			29, New Court Block-II	Commercial	CS (COMM)/327/2024	11-07-2024	Max Healthcre Intitute Limited Vs Max Poly Clinic And Trauma Centre	Raunaq Kamath	9818570649	office@ira.law	16.10.2024
			29, New Court Block-II	Commercial	CS (COMM)/444/2024	19-09-2024	VARIETY SERVICES SAKET PRIVATE LIMITED Vs LX MARKETING PRIVATE LIMITED AND ORS	PRAKASH JHA(P),	8800259035	garg.ashish9501@gmail.com	16.10.2024
			29, New Court Block-II	Commercial	CS (COMM)/446/2024	19-09-2024	Aman Travels Ltd Vs Bhavesh Patel	Vikrant Hudda(P),	9990969164	hoodamukeshadv@gmail.com	16.10.2024
			29, New Court Block-II	Commercial	CS (COMM)/451/2024	23-09-2024	NeoGeoInfo Technologies Pvt Ltd Vs Quick Research and Sales Promotion	Vivek Jaiswal(P),	9853058300	N/A	16.10.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2259/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIPUL RAJENDRA SAVE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.10.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2260/2024	20-09-2024	Cnh Industrial Capital India Pvt Ltd Vs SONU RAJA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	19.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCA RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 61/2024	20-09-2024	Cnh Industrial Capital India Pvt Ltd Vs FIROJA VEGAM	9958726491	jangraadvo cate@gamil .com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 62/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRIYA PRAKASH KAWATHEKAR	9958726491	jangraadvo cate@gamil .com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 63/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KACHELA PIYUSH HAJABHAI	9958726491	jangraadvo cate@gamil .com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 64/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BANDAL VILAS JAYVANTRAO	9958726491	jangraadvo cate@gamil .com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 65/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PATEL ASHIK HASMUKHBHAI	9958726491	jangraadvo cate@gamil .com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 66/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHARVAD VIKRAMBHAI DEVUBHAI	9958726491	jangraadvo cate@gamil .com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 67/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ALBAAB ENTERPRISES	9958726491	jangraadvo cate@gamil .com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/24 65/2024	25-09-2024	FUSSION MICRO FINANCE LTD Vs SAI ENTERPRISE	9990659331	kmpspartner@gmail.com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 02/2024	30-09-2024	Ms Cholamandalam Investment And Finance Company Ltd Vs Riyazuddin J	9868552038	advocatersgarg@gmail.com	19.10.2024
		29, New Court Block-II	Commercial	CS (COMM)/43 2/2024	10-09-2024	Aman Travels Ltd Vs Holidays By Sahibji Pvt Ltd	9990969164	hoodamukeshadv@gmail.com	19.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCA RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	CS (COMM)/443/2024	19-09-2024	Tirth Agro Technology Private Limited Vs M/s Om Sai Ram Sales Khargone and Ors	9810132015	SUDARSHAN BANSAL(P), legal@unit-edworld.co.in	19.10.2024
		29, New Court Block-II	Commercial	CS (COMM)/338/2024	15-07-2024	Loreal Sa Vs Katson International	26843455-32959881	K. G. Bansal, Shravan Bansal(P), unitedmarkrciunitedanidunited.com	19.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2427/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD Vs Karishma Malhotra	9958726491	RAJESH JANGRA(P), jangraadvo cate@gamil.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2430/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD Vs AMIT S/O BALARAJ	9958726491	RAJESH JANGRA(P), jangraadvo cate@gamil.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2431/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD Vs Shashank Chauhan	9958726491	RAJESH JANGRA(P), jangraadvo cate@gamil.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2432/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD Vs Dev Enterprises	9958726491	RAJESH JANGRA(P), jangraadvo cate@gamil.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2433/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD Vs PUNIT PUNIT	9958726491	RAJESH JANGRA(P), jangraadvo cate@gamil.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2428/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD Vs Vinay Singh	9958726491	RAJESH JANGRA(P), jangraadvo cate@gamil.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2429/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD Vs AMIT KUMAR SINGH	9958726491	RAJESH JANGRA(P), jangraadvo cate@gamil.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/2495/2024	28-09-2024	Cnh Industrial Capital India Pvt Lid Vs MILESTONE TRADEX	9958726491	RAJESH JANGRA(P), jangraadvo cate@gamil.com	22.10.2024

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		29, New Court Block-II	Commercial	OMP (I) (COMM)/24 96/2024	28-09-2024	Cnh Industrial Capital India Pvt Ltd Vs MILESTONE TRADEX	9958726491	angraadvo cate@gamil .com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/24 66/2024	25-09-2024	Cnh Industrial Capital India Pvt Ltd Vs BAIJANTI DEVI	9958726491	angraadvo cate@gamil .com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/24 67/2024	25-09-2024	Cnh Industrial Capital India Pvt Ltd Vs SANDEEP	9958726491	angraadvo cate@gamil .com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/24 68/2024	25-09-2024	Cnh Industrial Capital India Pvt Ltd Vs GURMEET SINGH	9958726491	angraadvo cate@gamil .com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 56/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs POOJA SHARMA	8376049807	advocateas hok.1@gma il.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 57/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BISHNU DUTT	8376049807	advocateas hok.1@gma il.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/22 58/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJ GIDDAPPA BANDIWADAR	8376049807	advocateas hok.1@gma il.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/18 74/2024	29-08-2024	Yes Bank Ltd Vs Badal Dutt Sharma	7030378800	asaplegalan advocates @gmail.co m	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 53/2024	04-10-2024	IDFC FIRST BANK LTD Vs SANDEEP SINGH	8285002852	litigation@ srslegal.co m	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 55/2024	04-10-2024	IDFC FIRST BANK LTD Vs RAM SWAROOP UPADHYAY	8285002852	litigation@ srslegal.co m	22.10.2024

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		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 58/2024	04-10-2024	Cnh Industrial Capital India Pvt Ltd Vs RAKESH	9958726491	angraadvocate@gamil.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 59/2024	04-10-2024	IDFC FIRST BANK LTD Vs RAJESH CHAUDHARY	8285002852	litigation@srcslegal.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 60/2024	04-10-2024	IDFC FIRST BANK LTD Vs RACHNA DEVI	8285002852	litigation@srcslegal.com	22.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 49/2024	04-10-2024	IDFC FIRST BANK LTD Vs UMED JEET RAM	8285002852	litigation@srcslegal.com	24.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 50/2024	04-10-2024	IDFC FIRST BANK LTD Vs SATENDRA BABU	8285002852	litigation@srcslegal.com	24.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 52/2024	04-10-2024	IDFC FIRST BANK LTD Vs SURAJ RAM	8285002852	litigation@srcslegal.com	24.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 54/2024	04-10-2024	IDFC FIRST BANK LTD Vs ROHIT RAMSEVAK	8285002852	litigation@srcslegal.com	24.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 56/2024	04-10-2024	IDFC FIRST BANK LTD Vs NAVEEN DAL	8285002852	litigation@srcslegal.com	24.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 57/2024	04-10-2024	IDFC FIRST BANK LTD Vs NIRNJAN KUMAR	8285002852	litigation@srcslegal.com	24.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 93/2024	07-10-2024	Cnh Industrial Capital India Pvt Ltd Vs JAGJIT SINGH ATWAL	9958726491	angraadvocate@gamil.com	24.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATIO N	OPPETITIONER NAME VSADVOCAT E	ADVOCATE MOBILE NUMBER	ADVOCATE MOBILE NUMBER	ADVOCATE MOBILE NUMBER	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 94/2024	07-10-2024	Cnh Industrial Capital India Pvt Ltd Vs JAYRAM KAPTAN SINGH	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	24.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 95/2024	07-10-2024	Cnh Industrial Capital India Pvt Ltd Vs PYAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	24.10.2024
		29, New Court Block-II	Commercial	OMP (I) (COMM)/25 96/2024	07-10-2024	Cnh Industrial Capital India Pvt Ltd Vs DAVINDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	24.10.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL							
29	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST		CS/COMM/ 3750/24	30/09/24	J & K BANK VS. MEHRAJ	ANURAG SHARMA	N/A	N/A	19/10/24
			14	COMM/2838	02/07/24	INDOSPIRIT DISTRIBUTION VS. ROHIT VERMA	ARAN GUP	N/A	N/A	19/10/24
				CS/COMM/ 3749/24	30/09/24	SHEKHAR GUPTA VS. SHAGUN CORPORATION	SATENDE R KUMAR	N/A	N/A	22/10/24
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	CS/COMM/ 2959/24	05/08/24	M/S I PACK INDIA VS. M/S HALDIRAM MARKETING	NAVNEET SHARMA	N/A	N/A	06/09/24

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST								
			Commercial suit	CS (COMM)/3756/2024	03-10-2024	ATTRACTIVE CAPITAL SERVICES PVT LTD Vs SAMIR THAPAR	PANKAJ WALIA(P)	7042520048	pankkajwalia@gmail.com	----
			Execution Petition	EXECUTION (COMM)/259/2024	04-10-2024	STATE BANK OF INDIA Vs KIRAN KISHORE	Shiv Tyagi(P)	9811059032	shivktyagi1@gmail.com	----
			Commercial suit	CS (COMM)/3771/2024	08-10-2024	M/S Nirmal Motion Pictures Vs M/s Gamut Analytics Private Limited	RAJINDER SINGH(P)	9818489589	office@rajindersingh.co.in	----
			Commercial suit	CS (COMM)/3772/2024	08-10-2024	BALESHWAR THAKUR Vs M/S RAYS CULINARY DELIGHTS PVT LTD	RAJENDER YADAV(P)	9312046733	yadvavrazen@gmail.com	----
			Arbitration and Conciliation Act	OMP (I) (COMM)/59/2024	08-10-2024	YES BANK LTD Vs MONTY BHATI	SACHIN KATYAL(P)	9811015339	katyalsachin2008@gmail.com	----
			Commercial suit	CS (COMM)/3770/2024	08-10-2024	RITCO TRAVELS AND TOURS PRIVATE LIMITED Vs UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED	Atul Agarwal(P)	9711728821	ADV.ATUL AGARWAL12@GMAIL.COM	----
			Execution Petition	EXECUTION (COMM)/261/2024	09-10-2024	M/s HNP GROUP HOTELS Vs HARNEET MADAN AND ORS	AAKASH KUMAR(P)	NOT PROVIDED	NOT PROVIDED	----
			Commercial suit	CS (COMM)/3788/2024	18-10-2024	MONARCH FILMS Vs Mr DEEPAK LAMSAL	Ritesh Agrawal()	9810773394	untwalia@yahoo.co.in	----
		21	Misc. Execution Application	MISC. EXECUTION/285/2024	19-10-2024	BALRAM SAH Vs. DEV NARAYAN YADAV	SH. SAIF ALI KHAN	8802636284	ADV.ABHI SHEKKUMAR8088@GMAIL.COM	----
			Execution Petition	EXECUTION (COMM)/284/2024	19-10-2024	MR VIJAY KUMAR Vs MR KANISH CHAWLA	SHRESHTH JAIN(P)	9871206484	shreshth.law@gmail.com	----

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
			Commercial suit	CS (COMM)/3796/2024	21-10-2024	RCPL LOGISTICS PRIVATE LIMITED Vs CHINAR FORGE LIMITED	Gaurav Puri(P), 9833947824	advgauravpuri@gmail.com	----
			Commercial suit	CS (COMM)/3797/2024	21-10-2024	M/S Indospirit Distribution Limited Vs Empyrean Spirits Private Limited	Karan Gupta(P), 9729202222	karan@kgvslegal.com	----
			Commercial suit	CS (COMM)/3801/2024	22-10-2024	BANK OF BARODA Vs SHEELU	ANSHUMAN SRIVASTAVA(P), 9990042642	SRIANSHU3@GMAIL.COM	----
			Commercial suit	CS (COMM)/3809/2024	24-10-2024	GLOBAL TRUSS CORP Vs M S MODERN STAGE SERVICES PVT LTD	YASHODHARA BURMON ROY(P), 8017370910	shweta.bharti@hammurabisolomon.com	----
			Commercial suit	CS (COMM)/3815/2024	25-10-2024	State Bank of India Vs Smt Rajbala Devi	KAMLESH KUMAR SINGH(P), 9810343732	ksingh1123@rediffmail.com	----
			Execution Petition	EXECUTION (COMM)/290/2024	26-10-2024	PRAVEEN KUMAR GUPTA (HUF) Vs M/S SALAD FECTORY	Raj Kamal Singh(P), 9810220752	ADVOCATE EMAYANK BANSAL@GMAIL.COM	----
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST							
			CS (COMM.)	3646/2024	02.09.2024	Violescent Venture and Anr Vs Soothe Health Care Pvt Ltd & Anr.	Sh. Swami Nath, 9873400656	swamiadvdelhi@gmail.com	22.10.2024
			OMP (COMM.)	29/2024	14.02.2024	Shiv Kumar Sharma Vs Smt Kalawati Chanana	Ms Dipika Jain, 9891114322	adv.jaindipika@gmail.com	09.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS	
			CS (COMM.)	3757/2024	03.10.2024	Fabking Solutions Pvt Ltd Vs M/S Picture Time Digiplex Pvt Ltd	Sh. Prabhu Dayal	9818485171	prabhu.dayal.advocate@gmail.com	23.10.2024
			OMP (COMM.)	50/2024	03.10.2024	Selfx India Pvt Ltd Vs Paccoperi Fashion House LLP (Magre)	Sh. Vishisht Singh	7985456927	Vishisht.singh@vlp.co.in	23.10.2024
			CS (COMM.)	3696/2024	21.09.2024	Shri Kamal Kishor Agrawal Vs M/S Jubilant Malls Pvt Ltd	Sh. Manish Kaushik	9818667331	mkaushik76@gmail.com	22.10.2024
			CS (COMM.)	2568/2024	03.06.2024	Jainemo Pvt Ltd Vs Crackle Telegram Channel	Sh Rupin Dahl	9999996682	info@bahlandbajaj.com	21.10.2024
			CS (COMM.)	3671/2024	17.09.2024	M/S Premier Green Innovations Pvt Ltd Vs M/S Jaswant Wine Traders	Sh Sanjeev Kumar Gupta	9810075779	sanjeevgupta91@gmail.com	28.10.2024
		30	CS (COMM.)	3679/2024	18.09.2024	Canara Bank Vs M/S Ankush Kumar	Sh Fahad Khan	9219701292	fahadadvocatekhan@gmail.com	29.10.2024
			MISC DJ	421/2024	24.05.2024	Meenu Sharma Vs Nine Case 9 Hospitality Service Pvt Ltd	Sh Vinod Kumar Srivastava	9891269053	vs770449@gmail.com	22.05.2024
			CS (COMM.)	3767/2024	08.10.24	Dr. Mrs Bimla Arora Vs Shemrock Wonderland	Sh Abhiraj Jayant	8750394811	abhiraj.jayant@gmail.com	07.10.2024
			CS (COMM.)	2832/2024	03.07.2024	State Bank of India Vs Rahul Sharma	Sh. KK Singh	9810343732	ksingh1123@rediffmail.com	25.10.2024
			CS (COMM.)	2446/2024	28.05.2024	State Bank of India Vs Mr. Shukla & Ors.	Sh. K.K.Singh	9810343732	ksingh1123@rediffmail.com	22.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			CS (COMM.)	3787/2024	18.10.2024	Canara Bank Vs Satish Thakur	Sh. Sanjeev Chopra	971114200	chopra6791@gmail.com	14.11.2024
			CS (COMM.)	3795/2024	21.10.2024	State Bank of India Vs Bahadur Lal	Sh Rajiv B Samaiyar	9811343911	fbsamaiyaradv@gmail.com	12.11.2024
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	253/2024	02-09-2024	M/S MARCORP ENGINEERING INDIA PVT. LTD. V/S M/S INDRAPRASTHA BHARAT PROJECTS	KULDEEP 9717433959	kuldeep.adv15@gmail.com	05-10-2024
			101	CS COMM	248/2024	29-08-2024	M/S PRIME ELECTROTECH V/S NITYA ELECTROCONTROLS PVT. LTD. & ORS.	TEJ PRATA 8750116605	tejpratap14@gmail.com	07-10-2024
			101	CS COMM	130/2024	20-04-2024	M/S RSH SHARDA NIWAS PVT. LTD. V/S SH. SAURABH DAGA	PANKAJ WALIA 9910706496	infinitylegals@gmail.com	09-10-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)	NORTH-EAST	201, New Building KKD	CS(COMM)	58/2024	24.05.2024	BANK OF BARODA VS. SUDHIR MISHRA	UMESH JOSHI 9910568660	dvumeshio shiHgmail.com	01.10.2024
			DO	CS(COMM)					dvumeshio shiHgmail.com	
			DO	CS(COMM)	88/2024	02.09.2024	BANK OF BARODA VS SEEPU YADAV	UMESH JOSHI 9910568660	dvumeshio shiHgmail.com	02.10.2024
			DO	CS(COMM)	100/2024	25.09.2024	Kako Apparel India through its prop Bharat Bhushan Vs Gaurav Anand	TARUN VERMA 9871495838	estaranverma@gmail.com	09.10.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)			REYANSH INTERNATIONAL PVT. LTD. VS. SOHAN PURI	TEPAK SINGH 9315829565	advdeepak singhofficial@gmail.com	09.10.2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	336/2024	04.06.2024	CANARA BANK VS. ANUPAM SINGH	J CHAUDHARI 9711275697	eshuadvocate@gmail.com	14.10.2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)					vivekbarmu cha@gmail.com	
			301, New Court Building, KKD/Delhi	CS (COMM)	306/2024	24.05.2024	SMT. NITA DEVI SRIMAL VS. SHRI SUMEET AGGARWAL	TIVEK JAIN 9899569252		15.10.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 370/2024	06.07.2024	SHYAM LAL TAYAL VS. BJAY KUMAR	ARUN KUMAR	9210004370	adv.vyasarun@gmail.com	28.10.2024	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 331/2024	03.06.2024	S B SALES CORPORATION VS. SUCHI JAIN	CASH GUPTA	9999797603	akashgpton@gmail.com	28.10.2024	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	COMMERCIAL CIVIL	DOM NO 2	DOMM 404/2	27-07-2024	Smt Sushila Vs Ashok Raghav	GESH GOEL	9810930909	vogesh.g.gole@gmail.com	03.10.2024
			COMMERCIAL CIVIL	DOM NO 2	DOMM 346/2	06-06-2024	al Services Pvt Ltd Vs Lat	NKAJ WALI	9910706496	infinitylegals@gmail.com	16.10.2024
			COMMERCIAL CIVIL	DOM NO 2	COMM 01/2	03-04-2019	CANARA BANK Vs MANOJ JAIN AND ANR	GHARUSTI	9810168405	rekharustogi@gmail.com	16.10.2024
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	NIL									
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	NIL									
43	MS. PREETI AGARWAL GUPTA, NORTH-DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL							
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL							
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL							
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL							
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL							
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL							
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL							
TOTAL					227					